

1	2	3
11—Treasury and Accounts Administration . . . . .	86,000	
12—Police . . . . .	5,92,000	..
16—Retirement Benefits . . . . .	3,88,000	..
17—Public Works . . . . .	25,00,000	3,89,000
18—Education . . . . .	21,84,000	..
19—Medical . . . . .	6,23,000	..
20—Information and Publicity . . . . .	1,21,000	..
21—Labour and Employment . . . . .	1,16,000	..
22—Social Welfare . . . . .	6,07,000	75,000
23—Co-operation . . . . .	..	37,53,000
24—Miscellaneous General Economic Services . . . . .	15,000	..
25—Agriculture . . . . .	2,43,000	5,60,000
26—Animal Husbandry . . . . .	..	11,27,000
27—Fisheries . . . . .	12,33,000	..
28—Community Development . . . . .	11,66,000	1,35,000
29—Industries . . . . .	52,000	10,37,000
30—Food and Nutrition . . . . .	27,000	..
31—Electricity . . . . .	25,21,000	51,35,000
32—Port and Pilotage . . . . .	8,000	..
33—Loans to Government Servants . . . . .	..	75,49,000

15.24 hrs.

**PONDICHERRY APPROPRIATION  
(VOTE ON ACCOUNT) BILL\* 1979.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the Union territory of Pondicherry for the services of a part of the financial year 1979-80.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the Union territory of Pondicherry for the services of a part of the financial year 1979-80."

*The motion was adopted.*

SHRI SATISH AGARWAL: I introduce the Bill.

**PONDICHERRY APPROPRIATION  
Bill\*, 1979**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union territory of Pondicherry for the services of the financial year 1978-79.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the Union territory of Pondicherry for the services of the financial year 1978-79"

*The motion was adopted.*

SHRI SATISH AGARWAL: I introduce the Bill.

\*Published in Gazette of India Extraordinary Part II Section 2, dated 23-3-79.

†Introduced with the recommendation of the President.